

Office Notice, Office
Memorandum, Affidavit
Appearance, Tribunal's
Orders of Direction &
Registrar's Orders.

①
Tribunal's Orders

Filed for AH/IR
on 24/1/94

for Dy. Registrar

Date: 21.1.94 [Rev H.S. Deshpande, V.C.]

Mr. P. G. Zare for the
applicant. Mr. Subodh Joshi for
the respondents.

The O.A. is disposed
of with a direction to the
respondents to decide the
applicant's appeal dtl.
12.11.92 within a period of
two months of service of a
copy of this order.

of 21.1.94
order/Judgment despatched
to Applicant/Respondent(s)
on 24/1/94

N.K. Verma
(N.K. Verma)
M(A)

(H.S. Deshpande)
V.C.